

Sundaram Mahadeo Autoworld Pvt Ltd

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of secured financial creditors (other than financial creditors belonging to any class of creditors) Date of Commencement of CIRP: 20-01-2023; List of Creditors as on 25-02-2023

(Amount in ₹)

S.No	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Nature of Claim	Amount of claim admitted	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of Voting in CoC					
1	State Bank of India	07.02.2023	₹ 5,96,05,064.00	Secured Financial Creditor	₹ 5,95,16,623.00	₹ 5,95,16,623.00	₹ 5,95,16,623.00	NO	34.97	-	-	₹ 88,441.00	-	
2	Tata Capital Financial Services Limited	21.02.2023	₹ 5,07,06,860.00	Secured Financial Creditor	₹ 5,07,06,860.00	₹ 5,07,06,860.00	₹ 5,07,06,860.00	NO	29.80	-	-	₹ 0.00	-	
3	Tata Motors Finance Solutions Limited	13.02.2023	₹ 2,23,62,818.00	Secured Financial Creditor	₹ 2,23,62,818.00	₹ 2,23,62,818.00	₹ 2,23,62,818.00	NO	13.15	-	-	₹ 0.00	-	
4	Indusind Bank Limited	23.02.2023	₹ 3,77,528.00	Secured Financial Creditor	₹ 3,77,528.00	₹ 3,77,528.00	₹ 3,77,528.00	NO	0.23	-	-	₹ 0.00	-	
Total			₹ 13,30,52,270.00		₹ 13,29,63,829.00	₹ 13,29,63,829.00	₹ 13,29,63,829.00		78.15			₹ 88,441.00		

